

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR SURAJIT DEY

Petition(s) for Special Leave to Appeal (C)

No(s). 12517/2014

BADRI NARAYAN (D) TH. LRS

Petitioner(s)

VERSUS

ADDITIONAL COMMISSIONER & ORS
(with appln. (s) for exemption from filing O.T.)
WITH

Respondent(s)

SLP(C) No. 13476/2014

(With appln.(s) for exemption from filing O.T. and Interim Relief
and Office Report)

Date : 08/12/2014 This petition was called on for hearing today.

For Petitioner(s)

Ms. Mukti Chowdhary, Adv.
Ms. Preetika Dwivedi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RAwait service of notice in respect of all the respondents
in both the matters.Ld. Counsel for the petitioner in both the matters
entered his appearance at the time of call.

List again on 6.2.2015.

(SURAJIT DEY)
Registrar

Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2014.12.11
17:33:12 IST
Reason: